

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 105 OF 2024
(LETTER PETITION NO.29 OF 2024)**

**Mr. Prashant Raul,
Green Army Pimpri-Chinchwad.**

... Applicant

v/s

**Pimpri Chinchwad Municipal
Corporation & Ors.**

...Respondents

Report on behalf of the Maharashtra Pollution Control Board

1. Mr.Prashant Raul, Green Army Pimpri-Chinchwad has made a Complaint/Letter dated 22/02/2/204 to this Hon'ble NGT, which is registered as Original Application No.105/2024, alleging that in Morwadi, industrial waste is being dumped by the industries, which comprises rubber and plastic waste. By burning of these waste, huge black smoke is emitting out of the said area thereby spreading pollution. The garbage also caught fire on 22/02/2024. The dumping is done in entire Pimpri-Chinchwad area and particularly in Chikhali Kudalwadi.
2. In the aforesaid matter, the Hon'ble NGT vide Order dated 06/05/2024 called a report from the Maharashtra Pollution

Control Board as well as from the Commissioner, Pimpri-Chinchwad Municipal Corporation as to the truthfulness of the contents of the aforesaid complaint and the action taken at their end.

3. In compliance of the Order dtd.06/05/2024 passed by this Hon'ble NGT, action initiated by MPCB is as under :-
 - i. On the basis of the news appeared in Daily Lokmat Newspaper dated 22/2/2024 regrading fire incidence at open ground of Amruteshwar Trust, Morwadi, the Official of MPCB visited the site on 22/2/2024. At the time of visit, no concerned person from Shri Amruteshwar Trust was present at the site. During visit, it was observed that the site is open ground as private property and belongs to Shri Amruteshwar Trust, Pune. The material like waste rubber, plastic and other scrap waste was dumped at the said site illegally. A copy of the visit report dated 22/2/2024 is enclosed herewith and marked as an **Annexure-'I'**.
 - ii. MPCB vide e-mail dated 22/05/2024 has called information about the above fire incidence from the Pimpri Chinchwad Municipal Corporation. Accordingly, PCMC vide reply dated 29/5/2024 informed that they have issued a letter to Police Sub Inspector, Pimpri Police Station, PCMC, Pimpri-18 dated 25/02/2024 and called action taken report regarding the reason of fire incidence. Further PCMC

has informed that the fire incidence occurred on 21/02/2024 at around 12.41 p.m. due to burning of rubber, plastic and other scarp waste dumped on land bearing survey No. 36/10/57 Amruteshwar colony, at village-Morwadi, Pimpri, Tal- Haveli, Dist- Pune 411018, which is owned by Shri. Amruteshwar Trust, Pune i.e. the land belonged to Private party not MIDC nor PCMC,. PCMC has further informed that the details about the fire brigade vehicles used and manpower engaged to control fire incidence. Finally on 23/02/2024 fire was completely controlled.

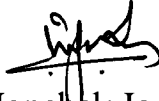
- iii. PCMC vide letter dated 29/2/2024 has imposed penalty of Rs. 10.0 lakh to Shri. Amruteshwar Trust, Pune for air pollution and damage of environment.
- iv. MPCB vide letter dated 3/7/2024 requested to the Police Sub-Inspector, Pimpri Police Station to communicate the action taken in respect of dumping the solid waste at site and fire incident. Accordingly, Pimpri Police Station has forwarded a copy of FIR dated 21/2/2024. A copy of the letter dated 3/7/2024 is enclosed herewith and marked as an **Annexure-II**.
- v. MPCB further vide letter dated 3/7/2024 informed to the Joint City Engineer, Environment Engineering Department, Pimpri Chinchwad Municipal Corporation, Pimpri to send the details of the compensation paid by the Trust etc. A copy of the letter dated 3/7/2024 is enclosed herewith and marked as an **Annexure-III**.

4. At present Amruteshwar Trust has constructed compound wall and there is no storage / dumping of any waste material on the site.

For and on behalf of
Maharashtra Pollution Control
Board,

Place: - Pune

Date: - 03/09/2024


(Manohar Jadhav)
Sub Regional Officer,
Pimpri Chinchwad

**MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – PIMPRI CHINCHWAD**

Ph. 020-25811694
Fax. 020-25811029



Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

Date:- 22/02/2024

Visit Report

Morwadi fire site is visited as per the news appeared in Daily Lokmat News paper dated 22/02/2024 regarding fire incidence at open ground at Morwadi area near MIDC area. MPCB has visited the site on 22/02/2024. The observations made during visit are as below,

- 1) Site is an open ground as private property and belongs to Shri. Amruteshwar Trust, Pune.
- 2) No any concern person from Shri. Amruteshwar Trust is available at site.
- 3) Material like waste rubber, plastic and other scarp waste was dumped at said site illegally. It is informed by the local peoples that rag pickers pickes recyclable material and remaining waste is left on site.
- 4) Dumped material has catches fire, reason of fire is unknown.
- 5) During visit, fire flames are little but smoke emissions are majorly observed.
- 6) Fire department staff is trying to stop fire by spraying clay / Murum on waste material.
- 7) MPCB has started monitoring of ambient air quality by providing Mobile van.

Manohar Jadhav
Sub Regional Officer,
MPC Board, Pimpri Chinchwad

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REGIONAL OFFICE – PUNE**

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Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

MPCB/ SROPC/

240703-FTS-0222

Date: - 03/07/2024

To,
The Police Sub Inspector,
Pimpri Police Station,
Pimpri Chinchwad,
Pimpri-18

Sub: Regarding Morwadi Fire incident occurred on 21.02.2024.

- Ref- 1) Hon'ble NGT order dated 06/05/2024 in Original Application No. 105/2024.
2) Morwadi Fire incident occurred on 21.02.2024.
3) Pimpri Chinchwad Municipal Corporation letter dated 25.05.2024.

Sir,

With reference to the above subject and references, Hon'ble NGT (WZ), Pune has issued order dated 06/05/2024 in Original Application No. 105/2024 regarding a complaint made by Mr. Prashan Raul Green Army Pimpri Chinchwad dated 22.02.2024, alleging that, "in Morwadi, industrial waste is being dumped by the industries, names of which are not disclosed in the complaint, which comprises rubber and plastic waste, etc. By burning all these waste, huge black smoke is emitting out of the said area thereby spreading pollution. The garbage also caught fire on 22.02.2024. Dumping of waste is done in entire Pimpri-Chinchwad area and particularly in Chikhali Kudalwadi".

As per the news received regarding fire incidence at open ground of Amruteshwar Trust, Morwadi, MPCB has visited the site addressed - survey no. 36/10/57 Amruteshwar colony, at village-Morwadi, Pimpri, Tal- Haveli, Dist- Pune 411018 on 22.02.2024. During visit, it is not able to know the name of industry or person, who was engaged in dumping of scrap waste at said open ground and also the reason of fire incident. The ground belong to a private trust i.e. Shri. Amruteshwar Trust, Pune.

It is requested to communicate the action taken against unknown person dumping the solid waste at site and responsible for the said fire incident.

DA:- As above

Yours faithfully,

(V. V. Killedar)
I/c. Sub-Regional Officer
Pimpri Chinchwad

Copy submitted for information to :-
The Regional Officer M.P.C. Board, Pune.

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE – PUNE**

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Jog Center Bldg.
2nd floor, Wakdedwadi,
Old Mumbai – Pune Highway,
Pune 411003

MPCB/ SROPC/

240703-FTS-0219

Date:- 03/07/2024

To,
Joint City engineer,
Environment Engineering Department,
Pimpri Chinchwad Municipal Corporation,
Pimpri – 411018.

Sub: Regarding Morwadi Fire incident occurred on 21.02.2024.

- Ref- 1) Hon'ble NGT order dated 06/05/2024 in Original Application No. 105/2024.
2) Morwadi Fire incident occurred on 21.02.2024.
3) Pimpri Chinchwad Municipal Corporation letter dated 29.05.2024.

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As per the news received regarding fire incidence at open ground of Amruteshwar Trust, Morwadi, MPCB has visited the site addressed - survey no. 36/10/57 Amruteshwar colony, at village-Morwadi, Pimpri, Tal- Haveli, Dist- Pune 411018 on 22.02.2024. During visit, it is not able to know the name of industry or person, who was engaged in dumping of scrap waste at said open ground and also the reason of fire incident. In the said matter you have given compensation notice to Shri. Amruteshwar Trust, Pune and directed to deposit compensation amount of Rs. 10,00,000/- to PCMC.

You are hereby requested to submit details of the compensation paid by trust. Also requested to carry out survey of illegal dumping of solid waste in entire Pimpri Chinchwad area and particularly in Chikhali Kudalwadi area as mentioned in Hon'ble NGT order dated 06/05/2024. If any dumping of solid waste observed, please ensure scientific disposal of said

solid waste as per the Solid Waste Management Rule, 2016 and also arrange a squad to avoid such type of illegal dumping and take necessary steps to avoid such type of incident in future.

Yours faithfully,



(V. V. Killedar)
I/c. Sub-Regional Officer
Pimpri Chinchwad

Copy submitted for information to :-
The Regional Officer M.P.C. Board, Pune.